

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 28-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 763/2011 (SUMMONS) IA/1/2011		LAKSHMIANRAYANA Vs THIMMAPPA AND OTHERS	MANJUNATHA MCS ADVOCATE
2	O.S. 1601/2012 (SUMMONS) IA/1/2012		Chowdambika Vs Narasimhaiah	G.Venkatappa
3	O.S. 23/2014 (SUMMONS) IA/1/2014 IA/2/2014		Chinnappa Vs Renjini	K. Rajendra Prasad
4	O.S. 539/2014 (SUMMONS) IA/1/2014 IA/2/2014		Anasuyamma Vs Muniyamma	Kumara and Raju
5	O.S. 157/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Somashekar Vs Rama Murthy G	Chetahan Kumar H
<u>12:00 P.M - 1:00 P.M</u>				
6	M.C. 421/2019 (SUMMONS)		Shadab Khan Vs NIL	Kumara
HEARING ON IA				
7	O.S. 628/2014 (SUMMONS) IA/1/2014		Muniraju H A Vs Nanjundappa N L	S V R
8	O.S. 1601/2014 (SUMMONS) IA/1/2014 IA/2/2014		Vijayalakshmi Vs Venkatesha	S S R
9	O.S. 27/2015 (SUMMONS) IA/1/2015		Muniyellappa Vs Shanthamma	M Sheela
IMPLEADING APPLICATIONS				
10	O.S. 793/2020 (SUMMONS) IA/1/2020		KALPANA B J Vs KOMALA	B G ASHOK KUMAR AND ASSOCIATES

3:00 P.M - 4:00 P.M

HEARING ON IA

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11	O.S. 514/2011 (SUMMONS)		NARASIMHA REDDY AND OTHERS Vs SRINIVASA REDDY AND OTHERS	SUDHARASHANA REDDY
12	O.S. 1144/2017 (ISSUES.) IA/1/2017		Chandrappa Vs Narayanappa	Rajanna B
Cases listed below are adjourned due to Covid 19				
13	O.S. 1154/2014 (EVIDENCE.)	05-10-2020	Canara Bank Vs Cheluvvaraj K	N S J
CROSS EXAMINATION OF DW				
14	O.S. 1421/2012 (EVIDENCE.)	05-10-2020	Mala.N Vs Kemparaja	H.D.LIngaraju
CROSS EXAMINATION OF PW				
15	EX 24/2010 (EVIDENCE.) IA/1/2012	05-10-2020	MARAPPA Vs C MARIYAPPA	V.B.SHIVAKUMAR
16	O.S. 1397/2011 (EVIDENCE.) IA/1/2011	05-10-2020	VENKATASWAMY Vs MUNEGOWDA	SOMARAJU
17	O.S. 975/2014 (EVIDENCE.) IA/1/2014	05-10-2020	Sharadamma Vs Anjinappa	R N
18	O.S. 395/2015 (EVIDENCE.)	05-10-2020	Narayanaswamy Vs Devaraj	K M
DEFN EVIDENCE				
19	O.S. 1674/2013 (EVIDENCE.) IA/1/2013	05-10-2020	Irfana Sattar Vs Syed Asif	
PLNTF EVIDENCE				
20	O.S. 1305/2012 (EVIDENCE.) IA/1/2012	05-10-2020	Kadaramma Vs Obalaiah	C.RAVIKUMAR
FUTHER CHIEF OF pw				
21	O.S. 1481/2014 (EVIDENCE.) IA/1/2014	05-10-2020	Mariyamma Vs Kempanna	S A Khadri
22	O.S. 1072/2015 (EVIDENCE.) IA/1/2015	08-10-2020	Kavya Vs Krishnappa	B.C.SRIRAMA REDDY

CROSS EXAMINATION OF PW

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23	O.S. 1292/2017 (EVIDENCE.) IA/1/2017	08-10-2020	Ashok Reddy N Vs Narayanaswamy M K	Manjunath Reddy
PLNTF EVIDENCE				
24	O.S. 1014/2015 (EVIDENCE.) IA/1/2015	08-10-2020	Bhagyamma Vs Pillamma	N. RAMESH
FUTHER CHIEF OF pw				
25	O.S. 751/2015 (EVIDENCE.) IA/1/2015	08-10-2020	Lakshmaiah Vs Yallamma	S.G.ANANDA CHAKRAVARTHI
26	Misc 57/2018 (EVIDENCE.)	09-10-2020	Nagaraju C R Vs Commissioner	H Nagaraja
PLNTF EVIDENCE				
27	O.S. 610/2018 (EVIDENCE.) IA/1/2018	09-10-2020	Nagarathnamma Vs Mahadevappa	S G Lokesh
28	O.S. 1169/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	09-10-2020	MOOGANNA ALIAS VENKATARAMANAPPA Vs MUNIVENKATAPPA	S M K
29	G and WC 10/2019 (EVIDENCE.)	09-10-2020	TEJA Vs T. LAKSHMIPATHI	SATYAKI ASSOCIATES
30	O.S. 1132/2019 (EVIDENCE.) IA/1/2019	09-10-2020	Nandan T Vs Leelavathi K R	H T Nagaraja
31	O.S. 508/2013 (SUMMONS) IA/1/2013 IA/2/2013	02-11-2020	Lokesh Vs Krishnamurthy	V.Vishwanath
STEPS				
32	O.S. 179/2013 (SUMMONS) IA/1/2013 IA/2/2013	02-11-2020	Lakshamma Vs Ramakka	N.Thimme Gowda
33	O.S. 1795/2013 (SUMMONS) IA/1/2013	02-11-2020	Amrutha Vs Muniyappa	Bhavya
SUMMONS				
34	O.S. 1389/2014 (SUMMONS) IA/1/2014	02-11-2020	Kum. Bhavya Vs Chinnappa	Srinivas
WRITTEN STATEMENT				

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35	O.S. 1322/2014 (SUMMONS) IA/1/2014	02-11-2020	Kumar B R Vs Chikkamuddaiah	C Rajanna
AWAIT RECORDS				
36	R.A. 54/2015 (SUMMONS) IA/1/2015 IA/2/2015	04-11-2020	Mohanambal T Vs Sheik Ameer Jan	SHIVAKUMAR
NOTICES				
37	O.S. 187/2015 (SUMMONS) IA/1/2015	04-11-2020	Munirathnamma Vs Ramesh B	Malluraiah
OBJECTION ON IA				
38	O.S. 1688/2015 (SUMMONS) IA/1/2015	04-11-2020	Jayamma Vs Subbaramu N	S. Arun Kumar
39	O.S. 1955/2015 (SUMMONS) IA/1/2015	04-11-2020	Venkatalakshamma Vs Anantharam S K	MUNIRAJU K N
STEPS				
40	O.S. 2112/2014 (SUMMONS) IA/1/2014	04-11-2020	Narayanaswamy Vs Venkateshappa K	Ravikumar
SUMMONS				
41	O.S. 2027/2015 (SUMMONS) IA/1/2015	04-11-2020	Kenchappa Vs Gangamma	B S K
WRITTEN STATEMENT				
42	O.S. 1610/2014 (SUMMONS)	04-11-2020	Bharathi M Vs Saishiva Hotel inc.	B C S

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

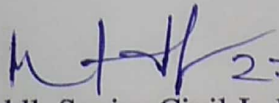
Cases Listed on 28-08-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2370/2006	Arguments
02	O.S. 2093/2007	Hearing
03	O.S. 1268/2008	Arguments
04	O.S. 1427/2009	Hearing
05	O.S. 63/2014	Arguments
06	O.S. 19/2014	Hearing
07	O.S. 455/2014	Arguments

AFTERNOON SESSION

Sl. No.	Case NO.	Stage
01	O.S. 560/2014	Hearing
02	R.A. 37/2014	Arguments
03	O.S. 933/2014	Arguments
04	R.A. 72/2014	Arguments
05	O.S. 792/2020	Hearing
06	O.S. 386/2017	Judgment (V.C. at 4.00 p.m.)

 27/08/2020.
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.